BEFORE THE NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH

REPORT ON LIST OF STAKEHOLDERS BY LIQUIDATOR UNDER THE INSOLVENCY AND BANKRUPTCY CODE 2016

(Under Regulations 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

CP: 710/(KB)/2017

In the matter of:

Techno Fab Manufacturing Limited (in Liquidation)

.... CORPORATE DEBTOR

Subject: Report on List of Stakeholders under Regulations 31 of Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016 by Hrisikesh Dasgupta, Liquidator under the Insolvency and Bankruptcy Code, 2016.

By:
Hrisikesh Dasgupta
Insolvency Professional
AV Insolvency Professionals Pvt. Ltd.
Bajarang Kunj, Room No. 412 & 413
2B Grant Lane, 4th Floor
Kolkata - 700012

Before the Company Law Board Tribunal

Kolkata Bench

CP no.: 710/(KB)/2017

In the matter of:

Techno Fab Manufacturing Limited (in Liquidation)

Report on list of Stakeholders under Regulations 31 of

Insolvency and Bankruptcy Board of India (Liquidation Process)

Regulations, 2016 by Hrisikesh Dasgupta, Liquidator under the

Insolvency and Bankruptcy Code, 2016.

On the application for corporate Insolvency Resolution Process

filed by Jaiprakash Overseas Finance Ltd. under section 7 of the

Insolvency and Bankruptcy Code, 2016 read with Rule 4 of

Insolvency and Bankruptcy Board of India (Application to

Adjudicating Authority) Rules, 2016 was admitted by the Chennai

Bench vide order no. 710/(KB)/2017 dated 16.02.2018 wherein,

Hrisikesh Dasgupta, the undersigned, was appointed as Interim

Resolution Professional and then appointed by CoC as Resolution

Professional. The CD was ordered to be liquidated by an order

passed by Hon'ble bench on 05.09.2018 and Hrisikesh Dasgupta,

the undersigned, was appointed as Liquidator in the matter.

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The liquidator hereby submits her Report on List of Stakeholders of the CD for information and records.

1. Amounts of claim admitted

The Liquidator hereby submits that he had received 38 claims in response to the Public Announcement published on 08.09.2018. All the claims were verified and claims aggregating to Rs. 186.76 crore were admitted by the Liquidator. Complete list of claims received and admitted is annexed hereto marked as "Annexure – A."

There are 3 disputed claims aggregating to Rs. 67.05 crore received from Steel Authority of India, which are under verification.

Category wise details of stakeholders are given hereunder:

A. Secured Creditors

Details of	Amount (Rs.)	Extent of	Whether
Creditors		security	admitted
			in part or
			whole
Dhanlaxmi	3,76,36,100.55	Fully	Admitted
	Creditors	Creditors	Creditors security

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	Bank Ltd.		secured	in whole
2.	State Bank of	115,75,07,301.58	Fully	Admitted
	India		secured	in whole
3.	Punjab National	18,02,34,515.00	Fully	Admitted
	Bank		secured	in whole
4.	Axis Bank Ltd.	38,33,95,194.13	Fully	Admitted
			secured	in whole
	Total	1,75,87,73,111.26		
		3		1

B. Workmen

NIL

C. Other Financial Creditors

ITEX FISCAL SERVICES T. LTD. 18, RN Ikherjee Road, 6th Floor, Ikata-700001. JULA STEELS PVT.LTD. RN Mukherjee Road, 6th	5,30,385.00	5,30,385.00
A CONTRACTOR OF THE PROPERTY O	1,40,59,288.00	1,40,59,288.00
or, Kolkata-700001.	-	
noeko Securities Pvt. Ltd., 7 Stephen House, 4E,	6,10,428.00	6,10,428.00
	1,52,00,101.00	1,52,00,101.00
	7 Stephen House, 4E, 3.D. Bag, kolkata-700001.	7 Stephen House, 4E, 3.D. Bag, kolkata-700001.

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D. Employees

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
1	Mr. V. Thambiran, No 6, Pandian Street, Pachaiamman Nagar, Minjur, 601202	1,50,000.00	1,50,000.00
2	A. Ponnusamy, plot No 676, Arch Anthoneyarnagar, Extn-II, Kollumedu, Chennai 600062.	65,000.00	65,000
3	D. Vijayayaragavan, No. 6, Periyor Street, Sridevinagar, Kamarajnagar, Avadi, Chennai 600007	2,00,000.00	2,00,000.00
	Gross Total	4,15,000.00	4,15,000.00

E. Government dues

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
1	Employees' State Insurance Corporation, Regional office, Bhuabaneswar, Panchdeep Bhawa, Janpath, Unit- IX, Bhubaneswar, Odisha,- 751922.	21,569.00	21,569.00
2	Assistant Commissioner, Ponneri Division, R-40, A-1, 100Feet Road, Mogappair, Chennai-601037.	57,500.00	57,500.00
3	Deputy Commissioner, Commercial Taxes, Esplanade Charge, 14, Belighata Road, Kolkata- 700015	3,20,66,417.00	3,20,66,417.00
4	ITO, TDS Ward-3(2), Kolkata, 10-B Middletone Row, 8th Floor Kolkata- 700071	6,48,880.00	6,48,880.00
5	Employees' State Insurance Corporation, Regional Office, 5/1 Grant Lane, Kolkata-700012.	5,19,432.00	5,19,432.00

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9	M/s New Allenby	8,44,159.00	8,44,159.00
	Engineering Works, S.I. Land, Karangapara Road, Durgapur-713210.	-	
10	Eastern India Construction, Co, A11- Maulana Azad Sarani, City Center,	32,87,000.00	32,87,000.00
11	Durgapur-713216. M/s Wedel Express India Private Limited, Diamond	5,88,810.00	5,88,810.00
	Prestige, Unit No.412, 4th Floor, 41A, AJC Bose Road, P.S. Park Street, Kolkta- 700017.		
12	M/s Elequip Tools Private Limited, 19, Pollock Street, 2nd Floor Kolkata-70001.	14,96,723.00	14,96,723.00
13	M/J Cast Alloys Pvt Ltd, Shibtala, Baltikuri, Howrah-711113.	38,21,703.38	38,21,703.38
14	MEM Industries, Poddar Court, 18, Rabindra Sarani, Gate 4, 2nd Floor, Kolkata - 700001	25,06,454.00	25,06,454.00
15	Berger paints India Limited, 129, Park Street, Kolkata-700017.	4,23,796.00	4,23,796.00
16	ISPAT UDYOG,5A MUKTRAM BABU STREET, Kolkata - 700007	2,40,000.00	2,40,000.00
17	OM Construction, Uttarayan Coloney,Gopalpur, Asansoal-7113304.	18,50,085.00	18,50,085.00
18	Royal Infraconstru Limited, Godrej Waterside Building, Tower No 1. 4th Floor, 401, Plot No 5, DP Block, Saltlake Sector V, Kolkata- 700091.	3,23,62,789.00	3,23,62,789.00
19	Arvind Brothers, Shop No: 18, Extension Block, Shopping Centre, Civil Township, Rourkela- 769004 Odisha.	1,37,122.00	1,37,122.00

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75	Total	6,10,71,724.73	6,10,71,724.73
23	Associated Manufactures (India), 40 Strand Road, Kolkata 700001	1,12,966.00	1,12,966.00
22	Sanjay & Co, 40 Strand Road, Kolkata 700001	49,523.00	49,523.00
21	Logistic Cargo Movers, 64/129, Thambu Chetty Street, 4th Floor, Chennai- 600001, Tamilnadu	38,43,360.00	38,43,360.00
20	Maa Vindhashini &Sons, Near old Police Station, Joda, Keonjhar, Odisha- 758034	17,93,074.00	17,93,074.00

2. Extent to which the debts or dues are secured or unsecured

Name of the Claimant	Security interest
Dhanlaxmi Bank Ltd.	As the facility sanctioned to borrower is
Rs. 3,76,36,100.55	LAP (Loan against Property) bank had
	taken security of the property which is
	the registered office premises of the
	corporate debtor on which bank has its
	1st charge. Property details- 1st charge
	on all the piece and parcel of the Office
	Space measuring 3300 sq. ft. on 2nd
	floor, land measuring about 11 cottahs
	present municipal ward no-46
	premises No 12, Hemanta Basu Srani,

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(Formerly 12 Government Place) Kolkata - 700 069 within the limit of Kolkata Municipal Corporation in the name of M/s. Techno Fab Manufacturing Ltd. Punjab National Bank 1. Hypothecation of all the existing and future current assets including Rs. 18,02,34,515.00 inventory and receivable (on First Pari-passu basis) Pari-passu charge by way equitable mortgage of land and factory premises situated at Andul Road, Panchpara, Howrah - 711313. 3. Pari-passu charge by way of equitable mortgage of land, building / shed and factory premises situated 320/1-12.321/1 & Upparipalayam, Village Alamathi, Red Hills, Chennai - 600 052. 4. Landed property at Andul in the name of Sri Gopal Rai Singhania Charitable Trust (Deed No 2094) 5. Second Charge of Office Premises of the Corporate Debtor at Hemant Basu Sarani, Kolkata - 700 069.

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State Bank of India Rs. 115,75,07,301.58

- 1. 1st Pari passu charge over EM of land and factory premises situated at Andul Road, Howrah 711 313 in the name of M/s. Shree Vrindavan Resources Pvt Ltd
- 1st Pari passu charge over EM of land, building / factory premises situated at Upparipalayam, Village Red Hills, Chennai.
- 3. 1st Pari passu charge over EM of Land and Factory premises situated at Andul Road, Howrah in the name of Shree Gopal Rai Singhania Charitable Trust.
- 4. 1st Pari passu charge over Hypothecation of moveable fixed assets situated at Chennai & Howrah Units.
- 5. Pari passu 2nd charge over equitable Mortgage of Immovable Property Survey No./House No. :12, Regent House, 2nd Floor, Building/Society name: Hemlata Basu Sarani, Village/Town/City:

Kolkata, Manadal/Taluk: Ward no 46, District: Kolkata, 12 Hemanta Basu Sarani, Kolkata. (1st Charge with Dhanlakshmi Bank)

6. Stocks & Receivables.

Axis Bank Ltd.

1. Pari passu 1st Charge on entire

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Rs. 38,33,95,194.13

current assets of the company, both present and future

- 2. Pari passu 1st charge by way of hypothecation on entire current movable fixed assets of the company, both present and future, except such assets exclusively financed by the banks / FIs.
- 3. Pari passu 1st charge by way of Equitable Mortgage of freehold nonagricultural land / building /shed & factory premises at 320/1-2, 321/1 & 321/2, Upparipalayam, Village Alamathi, Red Hills, Chennai 600 052 owned by the Company (TFML).
- Pari Passu 2nd charge on the office premises of the Company located at 12 Hemanta Basu Sarani, Regent House, 2nd Floor, Kolkata 700 069.
- 5. Pari passu 1st charge by way of equitable mortgage of freehold non-agricultural land & factory premises situated at Andul Road, Panchapara, Howrah 711313.

All other claims received by the Liquidator in the matter are unsecured.

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3. Proofs admitted or rejected in part, and the proofs wholly

rejected

Details of proofs admitted or rejected in part and the proofs

wholly rejected are given in "Annexure - A."

Liquidator further submits that the 3 claims submitted by Steel

Authority of India is under verification. Since the claims have been

made in respect of 2 contracts already executed and 1 contract

substantially executed and pending for non-receipt of

environmental clearance by SAIL, the claims have been referred

for legal vetting by legal experts and on receipt of the opinion of

legal experts, a final decision on admission of claims will be taken.

Liquidator also submits that it is proposed to refer all the claims

of the company in respect of all the 3 claims to Indian Council of

Arbitration for Arbitration.

Submitted for information and necessary directions, if any, please.

Liquidator in the matter of

Techno Fab Manufacturing Ltd. (in Liquidation)

Hrisikesh Dasgupta

Registration Number: IBBI/IPA-003/IP-N00082/2017-

2018/10705

Place : Kolkata

Date: 19.11.2018

A. Financial Creditors - Secured

SI. No.	Name of the Claimant	Amount claimed (Principal)	Amount claimed (Interest)	Total Amount claimed	Claim Admitted	Date Received
1	State Bank of India, Registered Office: Samriddhi Bhavan, Block B, 8th Floor, 1 Strand Road, Kolkata, West	65,98,21,245.48	49,76,86,056.10	1,15,75,07,301.58	1,15,75,07,301.58	03.10.2018
	Bengal 700001, having one of its Branch named Stressed Assets Management Branch, 11 & 13 Shakespere Sarani, 8th Floor, Nagaland House, Kolkata - 700071.					
2	Axis Bank Ltd, AC Market Building, Corporate Relationship Group - Stressed Assets, 4th Floor, A.C.Market Building 1 Shakespeare Sarani, Kolkata -700071	28,88,13,733.13	9,45,81,461.00	38,33,95,194.13	38,33,95,194.13	01.10.2018
3	Punjab National Bank, ARMB Kolkata, PNB House, Mezzanine Floor, 18A Brabourne Road, Kolkata-700001. Recovery Department: Circle Office Kolkata, AG Towers, 125/1 Park Street, Kolkata-700017	13,99,85,990.00	4,02,48,525.00	18,02,34,515.00	18,02,34,515.00	05.10.2018
4	DHANLAXMI BANK LTD, 11/1 Sarat Bose Road, Ground Floor, Ideal Plaza, Kolkata-7000020.	2,56,05,580.71	1,20,30,519.84	3,76,36,100.55	3,76,36,100.55	05.10.2018
		1,11,42,26,549.32	64,45,46,561.94	1,75,87,73,111.26	1,75,87,73,111.26	
	Financial Creditors - Unsecured					
5	PRITEX FISCAL SERVICES PVT. LTD. 18, RN Mukherjee Road, 6th Floor, Kolkata-700001.	0.00	5,30,385.00	5,30,385.00	5,30,385.00	21.09.2018
6	ANJULA STEELS PVT.LTD. 18, RN Mukherjee Road, 6th Floor, Kolkata-700001.	1,00,00,000.00	40,59,288.00	1,40,59,288.00		21.09.2018
7	Sonoeko Securities Pvt. Ltd., 107 Stephen House, 4E, B.B D. Bag, kolkata-700001.	5,38,647.00	71,781.00	6,10,428.00	6,10,428.00	09.10.2018
	Total	1,05,38,647.00	46,61,454.00	1,52,00,101.00	1,52,00,101.00	

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B. Operational Creditors

SI. No.	Name of the Claimant	Amount claimed (Principal)	Amount claimed (Interest)	Total Amount claimed	Claim Admitted	Date Received
1	M/s Brahamputra Roadways, 28, Black Burn Lane, 4th Floor, Kolkata-700012.	6,13,781.00	2,60,823.00	8,74,604.00	8,74,604.00	28.09.2018
2	H N Industries, 39 Mahiary, 3rd Bye Lane, Jagacha, GIP Coloney, Howrah- 711112	1,76,613.50	0.00	1,76,613.50	1,76,613.50	03.10.2018
3	M/s Dhanvi Logistics service. Rep. by Mr. BJ Lokesh, C-11/261, 1st floor, kandaswamy Salai, Chennai 600082.	50,73,071.00	0.00	50,73,071.00	50,73,071.00	28.09.2018
4	M/s Everest Welding Pvt. Ltd. No 3, old No. 36,IInd Main Road, Kalaimagal Nagar, Ekkattuthangal, Chennai-600032.	5,05,963.00	0.00	5,05,963.00	5,05,963.00	03.10.2018
5	M/s Everest Engineering Entrerprises, 3, old No. 36,IInd Main Road, Kalaimagal Nagar, Ekkattuthangal, Chennai-600032.	5,91,789.00	0.00	5,91,789.00	5,91,789.00	03.10.2018
6	R J Distributors, 54, Netaji Subhas Road, Kolkata-700001.	2,39,800.00	1,04,313.00	3,44,113.00	3,44,113.00	28.09.2018
7	Rajeev Enterprise, 37/39 Ezra Street, Kolkata- 700001.	68,821.00	0.00	68,821.00	68,821.00	01.10.2010
8	M/s Premier (India) Bearings Limited, 22 Strand Road, 407 & 413, Marshall House, Kolkata- 700001.	1,92,151.85	0.00	1,92,151.85	1,92,151.85	04.10.2018
9	M/s New Allenby Engineering Works, S.I. Land, Karangapara Road, Durgapur-713210.	3,60,883.00	4,83,276.00	8,44,159.00	8,44,159.00	01.10.2018
10	Eastern India Construction, Co, A11- Maulana Azad Sarani, City Center, Durgapur-713216.	32,87,000.00	0.00	32,87,000.00	32,87,000.00	28.09.2018
11	M/s Wedel Express India Private Limited, Diamond Prestige, Unit No.412, 4th Floor, 41A, AJC Bose Road, P.S. Park Street, Kolkta-700017.	4,05,800.00	1,83,010.00	5,88,810.00	5,88,810.00	28.09.2108
12	M/s Elequip Tools Private Limited, 19, Pollock Street, 2nd Floor Kolkata-70001.	14,96,723.00	0.00	14,96,723.00	14,96,723.00	03.10.2018
13	M/J Cast Alloys Pvt Ltd, Shibtala, Baltikuri, Howrah-711113.	21,35,818.77	16,85,884.61	38,21,703.38	38,21,703.38	04.10.2018

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	Total	5,70,81,663.12	39,90,061.61	6,10,71,724.73	6,10,71,724.73	
23	Associated Manufactures (India), 40 Strand Road, Kolkata 700001	1,12,966.00	0.00	1,12,966.00	1,12,966.00	13.11.2018
22	Sanjay & Co, 40 Strand Road, Kolkata 700001	49,523.00	0.00	49,523.00		13.11.2018
21	Logistic Cargo Movers, 64/129, Thambu Chetty Street, 4th Floor, Chennai-600001, Tamilnadu	38,43,360.00	0.00	38,43,360.00	38,43,360.00	
20	Maa Vindhashini &Sons, Near old Police Station, Joda, Keonjhar, Odisha-758034	17,93,074.00	0.00	17,93,074.00	17,93,074.00	
19	Arvind Brothers, Shop No: 18, Extension Block, Shopping Centre, Civil Township, Rourkela- 769004 Odisha.	1,37,122.00	0.00	1,37,122.00		05.10.2018
18	Royal Infraconstru Limited, Godrej Waterside Building, Tower No 1. 4th Floor, 401, Plot No 5, DP Block, Saltlake Sector V, Kolkata-700091.	3,23,62,789.00	0.00	3,23,62,789.00	3,23,62,789.00	
17	OM Construction, Uttarayan Coloney, Gopalpur, Asansoal-7113304.	18,50,085.00	0.00	18,50,085.00	18,50,085.00	
16	ISPAT UDYOG,5A MUKTRAM BABU STREET, Kolkata - 700007	1,50,000.00	90,000.00	2,40,000.00	2,40,000.00	
15	Berger paints India Limited, 129, Park Street, Kolkata-700017.	2,23,853.00	1,99,943.00	4,23,796.00		04.10.2018
14	MEM Industries, Poddar Court, 18, Rabindra Sarani, Gate 4, 2nd Floor, Kolkata - 700001	15,23,642.00	9,82,812.00	25,06,454.00	25,06,454.00	

C. Workmen

SI. No.	Name of the Claimant	Amount claimed (Rs. In crore)	С	laim Admitted	Date Received
				-	

D. Employees

SI. No.	Name of the Claimant	Amount claimed (Principal)	Amount claimed (Interest)	Total Amount claimed	Claim Admitted	Date Received
	Mr. V. Thambiran, No 6, Pandian Street, Pachaiamman Nagar, Minjur, 601202	1,50,000.00	0.00	1,50,000.00	1,50,000.00	01.10.2018

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	Gross Total	4,15,000.00	0.00	4,15,000.00	4,15,000.00	
	Gross Total	1.15.000				
3	D. Vijayayaragavan, No. 6, Periyor Street, Sridevinagar, Kamarajnagar, Avadi, Chennai 600007	2,00,000.00	0.00	2,00,000.00	2,00,000.00	13.11.201
2	A. Ponnusamy, plot No 676, Arch Anthoneyarnagar, Extn-II, Kollumedu, Chennai 600062.	65,000.00	0.00	65,000.00	65,000.00	13.11.2018

E. Government Dues /Claims

SI. No.	Name of the Claimant	Amount claimed (Principal)	Amount claimed (Interest)	Total Amount claimed	Claim Admitted	Date
1	Employees' State Insurance Corporation, Regional office, Bhuabaneswar, Panchdeep Bhawa, Janpath, Unit- IX, Bhubaneswar, Odisha,- 751922.	6,185.00	15,384.00	21,569.00	21,569.00	Received 05.10.2018
2	Assistant Commissioner, Ponneri Division, R-40, A-1, 100Feet Road, Mogappair, Chennai-601037.	57,500.00	0.00	57,500.00	57,500.00	08.10.2018
	Deputy Commissioner, Commercial Taxes, Esplanade Charge, 14, Belighata Road, Kolkata- 700015	2,32,51,657.00	88,14,760.00	3,20,66,417.00	3,20,66,417.00	14.10.2018
4	ITO, TDS Ward-3(2), Kolkata, 10-B Middletone Row, 8th Floor Kolkata-700071	6,48,880.00	0.00	6,48,880.00	6,48,880.00	26.10.2018
5	Employees' State Insurance Corporation, Regional Office, 5/1 Grant Lane, Kolkata-700012.	5,02,315.00	17,117.00	5,19,432.00	5,19,432.00	14.11.2018
		2,33,15,342.00	88,30,144.00	3,33,13,798.00	3,33,13,798.00	

F. Others

I. No.	Name of the Claimant	Amount claimed (Principal)	Amount claimed (Interest)	Total Amount claimed	Claim Admitted	Date Received
						MCCCIVEC
	Gross Total					
	Total Claims	1,20,55,77,201.44	66,20,28,221.55	1,86,87,73,734.99	1,86,87,73,734.99	

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Disputed Claims

SI. No.	Name of the Claimant	Amount claimed (Principal)	Amount claimed (Interest)	Total Amount claimed	Claim Admitted	Date Received
1	Sttel Authority of India, ,Raw Materrials Division, Industry House, 10-Camac Street, Kolkata-700017.	51,86,00,000.00	0.00	51,86,00,000.00		08.10.2018
	Sttel Authority of India, ,Project Building,IISCO STEEL PLANT,SAIL, BURNPUR-713325. Order No: PEDD/EXPN/B/BOF(SCS)/2009/92 dated 04.03.2009.	9,08,70,705.00	0.00	9,08,70,705.00		07.10.2018
3	Sttel Authority of India, ,Project Building,IISCO STEEL PLANT,SAIL, BURNPUR-713325.Order No:PEDD/EXPN-B/2007/USM/037/ dated 15.11.2007.	6,10,37,146.00	0.00	6,10,37,146.00	-	07.10.2018
				67,05,07,851.00		

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Before The National Company Law Tribunal, Kolkata Bench

CP: 710/(KB)/2017

IN THE MATTER OF:
Techno Fab Manufacturing Limited
(in liquidation)

Report on List of Stakeholders submitted by LIQUIDATOR

Hrisikesh Dasgupta
Insolvency Professional
AV Insolvency Professionals Pvt. Ltd.
Bajarang Kunj, Room No. 412 & 413
2B Grant Lane, 4th Floor
Kolkata - 700012